

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI**

**ORDER**

In partial modifications to earlier order, the following Committees of all the District i.e. East / Shahdara / North-East District are hereby constituted/ reconstituted with immediate effect.

SL. NO	NAME OF COMMITTEES	NAME OF JUDICIAL OFFICERS
1.	<b>BUILDING MAINTENANCE COMMITTEE</b>	1. Sh. Gajender Singh Nagar, Special Judge (NDPS), Shahdara/Chairperson 2. Sh. Shirish Aggarwal, District Judge-03, East/Member 3. Administrative Civil Judge, East, Member Secretary 4. Administrative Civil Judge, Shahdara, Member 5. Administrative Civil Judge North-East, Member
2.	<b>SECURITY COMMITTEE</b>	1. Sh. Gajender Singh Nagar, Special Judge (NDPS), Shahdara/Chairperson 2. The DCP, Shahdara, Member 3. The DCP (Security), Member 4. Administrative Civil Judge, East, Member Secretary 5. Administrative Civil Judge, Shahdara, Member 6. Administrative Civil Judge, North-East, Member 7. Incharge, Police Post, KKD Courts, Delhi, Member
3.	<b>CHAMBER ALLOTMENT COMMITTEE</b>	1. The Principal District & Sessions Judge, East, Chairperson 2. The Principal District & Sessions Judge, Shahdara, Member 3. The Principal District & Sessions Judge, North-East, Member 4. Administrative Civil Judge, East, Member Secretary 5. Administrative Civil Judge, Shahdara, Member 6. Administrative Civil Judge, North-East, Member 7. The President, Shahdara Bar Association, Member 8. The Hony. Secretary, Shahdara Bar Association, Member
4.	<b>GRIEVANCE REDRESSAL COMMITTEE FOR ADVOCATES</b>	1. Ld. Principal District & Sessions Judge, East, Chairperson 2. Ld. Principal District & Sessions Judge, Shahdara, Member 3. Ld. Principal District & Sessions Judge, North-East, Member 4. Sh. Praveen Singh, ASJ-03, North-East, Member 5. The President, Shahdara Bar Association, Member 6. The Hony. Secretary, Shahdara Bar Association, Member
5.	<b>LIBRARY COMMITTEE</b>	1. Sh. Manish Khurana, Judge Family Court East, Chairperson 2. Ms. Sanghmitra, JFMC-01, Shahdara, Member 3. Ms. Manu Vedwan, ASJ-02/NDPS
6.	<b>DISASTER MANAGEMENT COMMITTEE</b>	1. Sh. Shirish Aggarwal, DJ-03, East, Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, Shahdara, Member 4. Administrative Civil Judge, North-East, Member
7.	<b>CONDEMNATION BOARD</b>	1. Sh. Somitra Kumar, DJ-06, East, Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, Shahdara, Member 4. Administrative Civil Judge, North-East, Member

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8.	COMMITTEE FOR PREPARING SCHEME TO PROVIDE/IDENTIFY THE SPECIAL COURT ROOM FOR DISABLED ACCUSED PERSONS	1. Sh. Mohd.Ehtesham, District Judge-03,Shahdara, Chairperson 2. Sh. Gajender Singh Nagar, Special Judge (NDPS),ShahdaraMember 3. Administrative Civil Judge, East, Member Secretary 4. Administrative Civil Judge, Shahdara, Member 5. Administrative Civil Judge, North-East, Member
9.	RESIDENTIAL COMPLEX MAINTENANCE COMMITTEE	1. The President, RWA, Judges Residential Complex, Karkardooma/Chairperson. 2. The Secretary, RWA, Judges Residential Complex, Karkardooma/Member. 3. Administrative Civil Judge, East/Member.
10.	ENVIRONMENT & HORTICULTURE COMMITTEE	1. Ms. Mayuri Singh, PO (MACT),East, Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, Shahdara, Member 4. Administrative Civil Judge, North-East, Member
11.	LOCK-UP COMMITTEE	1. Sh. Babru Bhan,ASJ-04,North-East, Chairperson 2. Chief Judicial Magistrate, East, Member 3. Chief Judicial Magistrate, Shahdara, Member 4. Chief Judicial Magistrate, North-East, Member 5. Administrative Civil Judge, East, Member Secretary
12.	COMMITTEE DEALING WITH KIOSK/SPACE & EXTENSION/RENEWAL OF LICENSE/CANTEEN/DISPENSARY	1. Sh. Gajender Singh Nagar, Special Judge, (NDPS),Shahdara Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, Shahdara, Member 4. Administrative Civil Judge, North-East, Member
13.	COMPUTER COMMITTEE	1. Ms. Vidhi Gupta Anand,ASJ(FTSC-RC)East Chairperson 2.Sh. Pritu Raj, JMFC-01,East District Member 3. Sh. Anmol Nohria,JMFC-02, North East,Member
14.	CRECHE COMMITTEE	1. Ms. Mayuri Singh, PO(MACT) East,Chairperson 2.. Ms. Deeksha Rao, JMFC-04, East, Member 3. Administrative Civil Judge, East, Member Secretary
15.	COMMITTEE DEALING WITH THE MATTER PERTAINING TO E-TENDERING FOR OUTSOURCING OF PRIVATE SECURITY GUARDS AND SANITATION HOUSEKEEPING WORK/OTHER WORK	1. Sh. Jitendra Pratap Singh, ASJ, (SC-RC)-02, East/ Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, Shahdara,Member 4. Administrative Civil Judge, North-East,Member
16.	STUDY CIRCLE	1. Secretary, DLSA, East 2. Secretary, DLSA, North-East 3. Secretary, DLSA, Shahdara
17.	COMMITTEE TO DEAL WITH THE MATTERS PERTAINING TO COURT AUCTIONEER AND OATH COMMISSIONER COMMITTEE	1. Ms. Mayuri Singh, PO, MACT, East, Chairperson 2. Sh. Anurag Thakur, ASJ(FTG) 3. Ms. Neha Barupal, JMFC, Mahila Court-01, North-East District, Member
18.	LADIES BAR ROOM-CUM- ALLOCATION OF LOCKERS OF NEWLY RENOVATED LADIES BAR ROOM, KKD	1. Ms. Kiran Bansal, District Judge (Commercial) 2. Ms. Swati Katlyar,SFTC,East, Chairperson 3.Ms. Lata Bhati, Advocate/Lady Member Executive, Shahdara Bar Association, Member 4. Ms. Vidya Sevda, Advocate, Member 5. Ms. Shweta Gupta, Advocate, Member
19.	SUB-COMMITTEE TO CHAMBER ALLOTMENT COMMITTEE	1. Sh. Gajender Singh Nagar, Special Judge, NDPS,Shahdara Chairperson 2. Sh. Vikas Garg, DJ-05, East, Member 3. Senior Civil Judge, East, Member 4. Senior Civil Judge, Shahdara, Member 5. Senior Civil Judge, North-East, Member
20.	DE-STRESS ROOM MAINTENANCE COMMITTEE	1. The President, RWA, Judges Residential Complex, Karkardooma/Chairperson. 2. The Secretary, RWA, Judges Residential Complex, Karkardooma/Member. 3. Administrative Civil Judge, East/Member.

*21/12/25*

THC

21. BENCH AND BAR COMMITTEE FOR  
KARKARDOOMA COURTS, DELHI

1. The Principal District & Sessions Judge, East/Chairperson.
2. The Principal District & Sessions Judge, North East/Co-Chairperson.
3. The Principal District & Sessions Judge, Shahdara/Co-Chairperson.
4. The Senior Civil Judge, East/Member.
5. The Senior Civil Judge, North East/Member.
6. The Senior Civil Judge, Shahdara/Member.
7. The Chief Judicial Magistrate, East/Member.
8. The Chief Judicial Magistrate, North East/Member.
9. The Chief Judicial Magistrate, Shahdara/Member.
10. The Administrative Civil Judge, East/Member Coordinator.
11. The Administrative Civil Judge, North East/Member.
12. The Administrative Civil Judge, Shahdara/Member.
13. The President, Shahdara Bar Association, KKD.
14. The Secretary, Shahdara Bar Association, KKD.

Note: Incharge, Administration Branch, East will assist the Committee and will keep the record.

However, any correspondence with the Hon'ble High Court of Delhi, New Delhi & Ld. Principal District & Sessions Judge (Hqs) shall be done only through the undersigned.

*W 12/6/25*

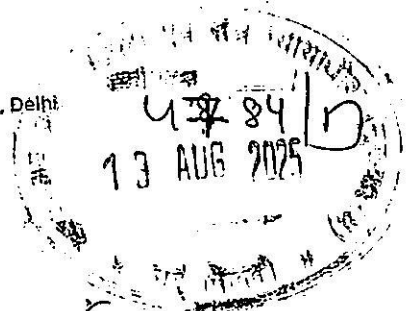
(Sanjeev Jain)  
Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi:

No 14278-14328  
\_Judl./East/KKD/2025/Delhi

Date: 12 AUG 2025

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judge, Shahdara/North-East, Karkardooma Courts, Delhi
4. The Concerned Judicial Officers, Karkardooma Courts, Delhi
5. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
6. Branch Incharge, R&I Branch, East District for circulation.
7. For uploading on LAYERS.
8. P.S. to the undersigned,
9. P.S. to the PD&SJ, North East
10. P.S. to the PD&SJ, Shahdara Dist.



*W 12/6/25*

Principal District & Sessions Judge  
East District  
Karkardooma Courts Delhi: